

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 125 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

United Breweries (Holdings) Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. CA Sinha and Ms. Sonali Khanna, Advocates

**For Respondent: Mr. Anish Tandon, Mr. Akshay Joshi and Mr. Smarth Arora, Advocates for R-1
Mr. Mohan Parasaran, Sr. Advocate with Mr. Raghunath, Advocate For (R-2 – R- 4)
Mr. Ashim Sood, CGSC and Mr. Armaan Pratap Singh, Advocates for R – 6.**

ORDER

20.02.2020 Learned Counsel for Respondent No. 6 states that he has not received copy of the Appeal memo. Learned Counsel for Appellant to supply copy of the Appeal memo to the Learned Counsel for Respondent No. 6. Learned Counsel for Respondent No. 6 may file Reply Affidavit if Respondent No. 6 so wants to file on next date.

List the Appeal 'For Admission (After Notice)' on **25th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)